

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/179 & 180/CAA/2017
NAME OF THE DEMERGED CO : CONGRUENT SOLUTIONS PVT LTD
NAME OF THE RESULTING CO : CONGRUENT IT SERVICES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Parittra Venkateswaran

Counsel for the
Petitioners

[Signature]

ORDER

Counsel for petitioner present and prayed time for making submissions. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)

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